

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJAYA SABHA
UNSTARRED QUESTION NO- 312
TO BE ANSWERED ON- 24/07/2024

PRADHAN MANTRI ADI AADARSH GRAM YOJANA

312 SHRI PRAMOD TIWARI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the salient features of the Pradhan Mantri Adi Adarsh Gram Yojana;
- (b) the number of villages identified under the yojana so far, State-wise;
- (c) the extent to which improvement in vital sectors like health, education, connectivity and livelihood in such identified villages has taken place;
- (d) whether any problem in mitigating gaps in prominent sectors of development have been encountered; and
- (e) if so, the remedial steps taken to tide over the problem?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) aims to provide basic amenities in villages with significant tribal population in a phased manner in 5 years (2021-2026). The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach. A sum of ₹20.38 lakh per village as 'Gap-filling' has been provisioned for approved activities including administrative expenses under PMAAGY. Besides States / UTs are encouraged for convergence of resources as Central / State Scheduled Tribe Component (STC) funds and other financial resources available with them for saturation of gaps in the villages identified under PMAAGY. The PMAAGY was formulated by revamping the erstwhile scheme of Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

(b): PMAAGY envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. State-wise list of identified villages, Village development plan approved, funds released and SNA balances are enclosed at **annexure**.

(c) to (e): During 2021-22 to 2023-24, a total of 15989 village Development Plan have been approved by the Ministry and an amount of Rs.2283.32 Crore has been released to the States under the PMAAGY scheme. The following table shows the details of funds approved for various interventions based on request of states.

Sectoral Analysis of Approved VDPs (All India) 2021-22 to 2023 - 24

Sector	Approved Amount in Rs in Crore
Infrastructure and Major repairs	648.65
Road Connectivity	555.18
Drinking water facility	448.39
School	348.06
Livelihood	260.45
Anganwadi Centre	197.27
Health Sub-Centre	145.88
Drainage and Solid Waste Management	107.58
Administrative Expenses	55.73
Community Forest Development	31.54
Electricity	19.10
Skill Development	9.83
Telecom connectivity	0.93
Grand Total	2,828.58

Over and above the funds available under the scheme, the State make plan for convergence of funds available under State TSP and Central STC.

It may be mentioned here that as per SNA guidelines issued by the Ministry of Expenditure, the funds are released to share in various Installments. In the Ist Installment, an amount of 25% is released and when the State spends 75% of the released amount, only then the balance funds are released in Installment. The Annexure shows that many States have SNA balances which include funds released to the State under SCA to TSS. Due to funds available with the states in SNA account, it is not possible for the Ministry to release funds to the state, which is the major challenge in smooth implementation of scheme.

ANNEXURE

Refer annexure in part (b) of RSUQ No.312 to be answered on 24.07.2024 asked by Shri Pramod Tiwari on “Pradhan Mantri Adi Aadarsh Gram Yojana”.

Status on VDPs, Budget, Released, SNA under PMAAGY

S.No	Name of State	Total Villages under PMAAGY	Total VDPs approved under PMAAGY	Total Approved Amount in Rs Crore	Total Release in Rs Crore (2021-22 to 2023-24)	SNA in Rs Crore (As on date)
1	Andhra Pradesh	517	-	-	-	99.52
2	Arunachal Pradesh	141	-	-	7.34	11.12
3	Assam	1700	1,700	346.46	274.64	0.0258
4	Bihar	184	-	-	7.74	7.1971
5	Chhattisgarh	4029	1,530	311.81	386.18	218.95
6	DNDD	55	-	-	1.73	0
7	Goa	21	-	-	-	0.6223
8	Gujarat	3764	1,562	318.34	353.19	281.23
9	Himachal Pradesh	90	75	15.29	6.65	6.3407
10	J & K	302	300	59.51	9.32	23.51
11	Ladakh	132	50	10.19	4.71	4.2206
12	Jharkhand	3891	641	81.46	134.47	344.14
13	Karnataka	507	370	74.44	30.77	18.62
14	Kerala	6	6	1.22	0.61	0
15	Madhya Pradesh	7307	4,203	498.18	399.63	286.16
16	Maharashtra	3605	1,542	314.26	134.86	151.05
17	Manipur	254	44	8.97	7.23	2.536
18	Meghalaya	836	-	-	33.42	32.82
19	Mizoram	344	344	68.47	35.11	0.0001
20	Nagaland	530	326	66.44	31.21	2.8604
21	Odisha	1653	784	159.51	68.17	34.23
22	Rajasthan	4302	1,566	304.72	224.94	189.26
23	Sikkim	62	62	9.18	-	3.103
24	Tamil Nadu	167	112	22.83	14.27	5.6068
25	Telangana	533	428	87.23	39.43	5.765
26	Tripura	375	344	70.11	42.73	31.39
27	Uttarakhand	64	-	-	-	0.1042
28	Uttar Pradesh	183	-	-	-	10.31
29	West Bengal	874	-	-	34.95	35.2107
	Total	36,428	15,989	2,828.58	2,283.32	1,805.90
